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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/30/2020 IN MA/826/2019 IN
PETITION NUMBER : TCP/95/IB/2017
NAME OF THE PETITIONER(S) : DINESHCHAND SURANA
NAME OF THE RESPONDENT : RAMAKRISHNAN SADASIVAN (RP)
(SURANA INDUSTRIES LTD)
UNDER SECTION : SEC 60(5)(a) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	R. V. Preeja	Counsel for Applicant	
2)	J. PRATHAP	Counsel for Respondent 9210.	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 08.04.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)